COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 270 OF 2015

Dated: 25th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Renewable Energy Developers Association of Karnataka ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Neha Garg for R-1

<u>ORDER</u>

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 09.08.2017 after serving copy on the other side.

List the matter on **21.08.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson